

WRITTEN ANSWERS TO QUESTIONS

[*Translation*]**Transfer of Unnao Telephone Exchange from Kanpur to Faizabad**

*679. SHRI ANWAR AHMAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the circumstances under which Unnao telephone exchange has been transferred from Kanpur to Faizabad;

(b) whether Government propose to bring Unnao exchange again under Kanpur district for the convenience of telephone consumers;

(c) if so, the time by which it is likely to be done; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The re-organisation of the administrative units of telecommunications network was done in order to streamline the management structure. A Telecom District formed for Kanpur revenue district under the charge of General Manager. The networks of Unnao revenue district was placed under a separate Telecom District Engineer with headquarters at Faizabad.

(b) Yes, Sir.

(c) Instruction will be issued within a month.

(d) Question does not arise in view of reply to (b) above.

Chemical Fertilizer Factory in Rajasthan

*683. DR. KIRODI LAL MEENA: Will the Minister of AGRICULTURE be pleased to state:

(a) the place initially approved for setting up the chemical fertilizer factory in Rajasthan while issuing letter of Intent and when this approval was granted;

(b) the reasons for shifting the site of the factory to Gadepan in Kota district; and

(c) the present stage of construction work of this factory?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The location initially approved while issuing the Letter of Intent on 16.10.84 for the gas based fertilizer project was Sawai Madhopur in Rajasthan.

(b) The project was shifted to Gadepan due to its adverse impact on Ranthambore Tiger Sanctuary near Sawai Madhopur.

(c) Most of the land required for the project at Gadepan has been acquired and the boundary wall has been constructed. Construction activities relating to railway siding township, laying of pipes for water supply and power transmission lines have been started.

[*English*]**Speed Post Service in Maharashtra**

*686. SHRI S.B. THORAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of centres in Maharashtra with speed post facilities;

(b) whether Government have any plan to start speed post delivery system in certain new centres in Maharashtra during 1990-91; and

(c) if so, the details of the expansion plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) There are 3 full-fledged speed-post centres namely, Bombay, Pune and Nagpur in which both items are accepted for booking and received for delivery and 2 speed-post extension counters at Thane and Nasik from where only speed-post items can be booked.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

Regularisation of Daily Wage Employees in Suratgarh Cattle Breeding Farm

*687. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of daily wage employees working in the Suratgarh cattle breeding farm;

(b) whether Central Tribunal, Jodhpur has ordered to regularise the services of the daily wage employees working in the farm;

(c) if so, whether these orders have been implemented; and

(d) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) 105.

(b) The Central Administrative Tribunal, Jodhpur has ordered to regularise the services of the eligible casual workers in accordance with existing applicable guidelines and orders of Government.

(c) and (d). In pursuance of the orders of the Central Administrative Tribunal, the Internal Work Study Unit of the Department of Agriculture and Cooperation has carried out a study, and based on the recommendations of the Work Study, the required number of Group 'D' posts have been created and orders since issued to the Director of Central Breeding Farm, Suratgarh to make appointments of the eligible casual workers duly observing the procedural formalities and statutory provisions.

Conditions and Service Rules of Extra Departmental Employees

*688. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the nature of the duties being performed by extra departmental postal employees;

(b) the conditions of service rules of these employees;

(c) whether there is any proposal to amend these rules; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The Extra Departmental employees perform postal work in rural areas for a limited period of two to five hours a day and they have other avocations in life.

(b) The Extra Departmental employees